

ITEM NO.801

COURT NO.2

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL)..... Diary No(s).45446/2023

[Arising out of impugned final judgment and order dated 16-08-2017  
in WPC No.6695/2016 passed by the High Court of Delhi at New Delhi]

GOVT. OF NCT OF DELHI & ANR.

Petitioner(s)

VERSUS

AJIT SINGH & ORS.

Respondent(s)

WITH

Diary No.24857/2024

Date : 22-09-2025 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :Ms. Astha Tyagi, AOR

For Respondent(s) :Ms. Shalini Chandra, AOR  
Mr. Mukesh Kumar Maroria, AOR  
Dr. Rajeev Sharma, Adv. (mentioned by)

UPON hearing the counsel the Court made the following  
O R D E R

I.A. No.237514/2025 in Diary No.24857/2024

List tomorrow, i.e., 23.09.2025 before the regular Bench.

(ARJUN BISHT)  
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)  
ASSISTANT REGISTRAR